SUPREME COURT OF INDIA

This relates to the proposal for appointment of S/Shri (1) Rajendra Prasad Sharma, and (2) Rajesh Gupta, Judicial Officers as Judges of the Madhya Pradesh High Court.

The recommendation made by the Collegium of the Madhya Pradesh High Court on 11th April, 2018, for elevation of five Judicial Officers including the above-named two Judicial Officers was considered by the Supreme Court Collegium on 24th October, 2018 when it decided to defer consideration of the proposal for elevation of the above-named two Judicial Officers.

For purpose of assessing merit and suitability of the above-named recommendees for elevation to the High Court, we have carefully scrutinized the material on record including the observations made by the Department of Justice in the file. Having regard to all relevant factors, the Collegium is of the considered view that the proposal for elevation of S/Shri (1) Rajendra Prasad Sharma, and (2) Rajesh Gupta, Judicial Officers deserves to be remitted to the Madhya Pradesh High Court. The Collegium resolves to recommend accordingly.

(Ranjan Gogoi), C.J.I.

(A.K. Sikri), J.

(S.A. Bobde), J.

February 12, 2019.